

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.422
IA/4788/ND/2022 in IB/256/ND/2021

IN THE MATTER OF:

Ford Credit India Pvt. Ltd.	...	Applicant
Versus		
Ritu Bhatia	...	Respondent

Order under Section 95(1).

Order delivered on 16.01.2023

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the IP : Mr. Binod Kumar Singh, Adv.
For the Applicant : Mr. Dinesh Jotwani, Mr. Jitesh P Gupta and
Mr. Harsh Kumar, Advocates
For the Respondent : Mr. Gautam Singhal, Mr. Ritik Verma, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
31.01.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV